Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN : U45201KA2007PTC043436 Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Financial Creditors

								Amount - Rs.
Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed				Amount of claim admitted	Amount of claim under
			Principal	Interest	Penal Interest	Total	(Provisional)	verification
SECURED FINANCIAL CREDITORS								
1	LIC Housing Finance Limited	Financial claim - Secured	2,22,00,00,000	1,11,81,02,911	81,79,62,871	4,15,60,65,782	4,15,60,65,782	0
2	Piramal Capital and Housing Finance Limited	Financial claim - Secured	1,62,06,10,362	46,49,26,872	11,68,65,094	2,20,24,02,328	2,20,24,02,328	0
3	Asset Reconstruction Company (India) Limited	Financial claim - Secured	53,80,50,649	24,36,88,903	2,32,99,071	80,50,38,623	0	80,50,38,623
Total			4,37,86,61,011	1,82,67,18,686	95,81,27,036	7,16,35,06,733	6,35,84,68,110	80,50,38,62
UNSECURED FINANCIAL CREDITORS								
1	Trigger Supply Private Limited	Financial claim - UnSecured	15,00,00,000	1,04,87,466	15,46,53,066	31,51,40,532	31,51,40,532	0
2	Gaurav Commodeal Private Limited	Financial claim - UnSecured	24,50,00,000	3,93,22,500	11,37,97,641	39,81,20,141	39,81,20,141	0
3	Ayaas Trade Service Private Limited	Financial claim - UnSecured	1,24,49,49,679	10,46,98,227	0	1,34,96,47,906	1,34,96,47,906	0
Total			1,63,99,49,679	15,45,08,193	26,84,50,707	2,06,29,08,579	2,06,29,08,579	0

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [C.P.(IB)No.98/BB/2024] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).